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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/227/2016

NAME OF THE PETITIONER(S)

: Kamlesh Kalidas Shah

NAME OF THE RESPONDENT(S)

: M/s Apollo Tyres Limited & 37 others

UNDER SECTION

: 111A of CA 1956 / 59 of CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CS. C-RAMASUBRAMAN

PCS

Mr- Kamleon taldas Sheh

(Maryin

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APOLLO TYPES

Forme

<u>ORDER</u>

Counsel for petitioner present. Counsel for respondents present. He submitted a report which contains three Annexures A, B & C, copies of which are served on the other side. The same is taken on record. Counsel for petitioner submitted that they need time to file objections. At request time is enlarged. Put up on 20.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)